

&gt;

Title: Motion to withdraw the Tribunals Reforms (Rationalisation and Conditions Of Service) Bill, 2021 (Motion adopted and Bill withdrawn).

**माननीय सभापति :** आईटम नम्बर 15.

श्रीमती निर्मला सीतारमण जी ।

**THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN):** Hon. Chairperson, Sir, I beg to move for leave to withdraw the Bill further to amend the Cinematograph Act, 1952, the Customs Act, 1962, the Airports Authority of India Act, 1994, the Trade Marks Act, 1999 and the Protection of Plant Varieties and Farmers' Rights Act, 2001 and certain other Acts.

**माननीय सभापति :** प्रश्न यह है:

“कि चलचित्र अधिनियम, 1952, सीमाशुल्क अधिनियम, 1962 भारतीय विमानपत्तन प्राधिकरण अधिनियम, 1994, व्यापार चिह्न अधिनियम, 1999 तथा पौधा किस्म और कृषक अधिकार संरक्षण अधिनियम, 2001 तथा कतिपय अन्य अधिनियमों का और संशोधन करने वाले विधेयक को वापस लेने की अनुमति दी जाए ।”

प्रस्ताव स्वीकृत हुआ ।

**SHRIMATI NIRMALA SITHARAMAN:** Sir, I withdraw the Bill.